# HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Dated the 8<sup>th</sup> February, 2025

In supersession of the earlier notification dated 7<sup>th</sup> February, 2025 on the same subject matter, it is hereby notified that there will be a joint reference on the sudden demise of Kh. Chonjohn Singh, Sr. Advocate and Priyokumar Rajkumar, Advocate on 10<sup>th</sup> February, 2025 (Monday) at 11:30 a.m. for 45 minutes in Court Room No.1. Court will resume thereafter.

#### **BEFORE**

HON'BLE THE CHIEF JUSTICE D. KRISHNAKUMAR

## HON'BLE MR. JUSTICE A. BIMOL SINGH

HON'BLE MR. JUSTICE A. GUNESHWAR SHARMA

#### AND

### HON'BLE MRS. JUSTICE GOLMEI GAIPHULSHILLU KABUI

## **Reference by:**

- 1. Mr. H. Tarunkumar Singh, Vice President, High Court Bar Association of Manipur.
- 2. Mr. M. Devananda Singh, Additional Advocate General, Manipur.
- 3. Mr. S. Brajabihari Singh, Chairman, Bar Council of Manipur.
- 4. Mr. Kh. Samarjit Singh, Deputy Solicitor General of India.

### **Replied by:**

#### HON'BLE THE CHIEF JUSTICE

(THERE WILL BE 2 MINUTES SILENCE)

(KH. AJIT SINGH) REGISTRAR (JUDL.)

#### Copy to :-

- 1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
- 5. The Advocate General, Govt. of Manipur.
- 6. The Chairman, Bar Council of Manipur.
- 7. The Registrar General, High Court Manipur.
- 8. The Registrar (Admin./Vigilance), High Court of Manipur.
- 9. The Govt. Advocates, Govt. of Manipur.
- 10. The Deputy Solicitor General of India.
- 11. The President, High Court Bar Association of Manipur.
- 12. The President, AMBA, Manipur.
- 13. All the Jt. Registrars, High Court of Manipur.
- 14. All the Deputy Registrars/Language Officer/Special Officers, High Court of Manipur.

15. All the Assistant Registrars/L.R.O/ Sr. Grade Stenographer, High Court of Manipur.

- 16. All the Concerned Persons.
- 17. The System Analyst, High Court of Manipur.
- for uploading the same to the official website
- 18. All the Private Secretaries, High Court of Manipur.
- 19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
- 20. The Court Masters, High Court of Manipur.
- 21. Guard File/Order Book.
- 22. Notice Board/Concerned file.

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(KH. AJIT SINGH) REGISTRAR (JUDL.)